

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

UNSTARRED QUESTION NO:4552  
ANSWERED ON:22.04.2003  
IDPL  
BASUDEB ACHARIA

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

e:

- (a) whether it is a fact that the total amount needed for giving VRS to the employees of the IDPL is much higher than the amount needed for its revival;
- (b) if so, the facts thereof; and
- (c) the steps being taken by the Government to safeguard the interest of the employees as well as for the sustenance of the company in the Indian Market?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHHATTRA PAL SINGH)

(a) to (c): With a view to safeguarding the interest of the employees, VRS/VSS has been introduced in the Company. However the future of the Company, including revival, would be determined by the proceedings and the final decision of the Board for Industrial and Financial Reconstruction (BIFR).